NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 109(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE COMPANY:

Sanjeev Jain & Ors.

Vs.

M/s. Angel Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

4. MR. RAJNISH SINHA (ADV) J PETITIONERS

2. MS. NEHA KHURAMA (ADV)

3. MS. MEHAK SETHI (ADV)

4. P. K. MUHCL AD ROYMJEND & Land

ORDER

Learned Counsel for the parties have stated that talks for settlement have failed and therefore the matter be posted for arguments.

List for arguments on 7th October 2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

Of September, 2016